

1. Questions

(a) Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	3	5	-	20

(b) Unstarred Questions: 20

2. Rulings by the Hon'ble Speaker

The Hon'ble Speaker gave the rulings as per under:-

1. When the Leader of the House and the Leader of the Opposition are standing, no Member should get up and should remain seated. Members should get up when asked by the Chair to speak.
2. There can be no question on the decision of the Chair. It is the practice of the Vidhan Sabha and Rule of the Vidhan Sabha.
3. The co-operation of the Parliamentary Affairs Minister was sought for ensuring that our Hon'ble Ministers should remain present, especially during the Question Hour. Kindly get it done. They should authorize any other Minister whenever they are absent so that sanctity of the Question Hour is maintained.

3. Announcement by the Hon'ble Speaker

I. Regarding Panel of Chairmen

The Hon'ble Speaker made an announcement under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

- a) Shrimati Saryjit Kaur Manuke, M.L.A.;
- b) Sardar Pargat Singh Powar, M.L.A.;
- c) Shri Budh Ram, M.L.A.;
- d) Sardar Manpreet Singh Ayali, M.L.A.

II. **Regarding the Governor's Address**

In pursuance of the Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly), the Hon'ble Speaker informed the House that the Governor has been pleased to address the Punjab Vidhan Sabha on 03rd March, 2023 at 10.00 A.M under Article 176(1) of the Constitution. The Hon'ble Speaker laid a copy of the address on the Table of the House.

4. **Announcement by the Secretary**

The Secretary laid on the table of the House a statement showing the details of the Bills passed by the 15th Punjab Vidhan Sabha during its 5th, 6th and 16th (Special) Session and during third Session of the 16th Punjab Vidhan Sabha, which have since been assented to by the Governor.

5. **Calling attention Notices**

- 1) Shrimati Sarvjit Kaur Manuke, M.L.A drew the attention of the Social Security, Women and Child Development Minister towards providing financial help or special pension to the children born handicapped or mentally retarded.

(No.7)

The Social Security, Women and Child Development Minister gave a reply.

- 2) Sardar Gurdit Singh Sekhon, M.L.A drew the attention of the Public Works (B&R) Minister towards poor condition of the road on Doraha to Ludhiana Bypass (Chandigarh Road to Doraha and Doraha to Ludhiana-Moga Road).

(No.11)

The Public Works (B&R) Minister gave a reply.

- 3) Sardar Gurdit Singh Sekhon, M.L.A drew the attention of the Public Works (B&R) Minister towards problem being faced by people due to uncompleted work of bridge on Moga-Talwandi Road in village Dagra Wale Fatkan.

(No.12)

The Public Works (B&R) Minister gave a reply.

6. **First Report of the Business Advisory Committee**

The Hon'ble Speaker presented the First Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 04.03.2023 to 22.03.2023.

The following motion as moved by the Parliamentary Affairs Minister was put to the vote of the House and carried unanimously:-

"That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee."

While taking part in the discussion, Sardar Sukhpal Singh Khaira, Indian National Congress Party spoke for 05 minutes.

7. Papers laid on the Table

The Parliamentary Affairs Minister laid papers on the Table of the House as mentioned at Sr. no. 1 to 10 as shown under item no. V in today's List of Business.

8. Motion of Thanks and Discussion on Governor's Address

The following motion on Governor's Address was moved by Doctor Jeevan Jyot Kaur, M.L.A., which was seconded by Shri Budh Ram, M.L.A.

"That the Members of this House assembled in the Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 3rd March, 2023."

Thereafter, the following Members took part in the discussion and spoke for the time as mentioned against their names:-

1) Doctor Jeevan Jyot Kaur, Aam Aadmi Party	08 minutes
2) Shri Budh Ram, Aam Aadmi Party	29 minutes
3) Sardar Partap Singh Bajwa, Leader of Opposition	27 minutes
4) Sardar Jagroop Singh Gill, Aam Aadmi Party	19 minutes
5) Rana Inder Partap Singh, Independent Member	05 minutes
6) Shri Jagdeep Kamboj Goldy, Aam Aadmi Party	10 minutes
7) Doctor Sukhwinder Kumar Sukhi, Shiromani Akali Dal	11 minutes
8) Sardar Gurpreet Singh Banawali, Aam Aadmi Party	13 minutes
9) Shrimati Inderjit Kaur Mann, Aam Aadmi Party	26 minutes
10) Shrimati Sarvjit Kaur Manuke, Aam Aadmi Party	10 minutes
11) Doctor Nachhatar Pal, Bahujan Samaj Party	06 minutes
12) Sardar Kuljit Singh Randhawa, Aam Aadmi Party	05 minutes
13) Sardar Balkar Singh, Aam Aadmi Party	08 minutes
14) Sardar Gurmeet Singh Khudian, Aam Aadmi Party	14 minutes
15) Sardar Manjit Singh Bilaspur, Aam Aadmi Party	12 minutes
16) Shri Barinder Kumar Goyal Vakeel, Aam Aadmi Party	22 minutes
17) Doctor Balbir Singh, Health and Family Welfare Minister	14 minutes
18) Shri Kunwar Vijay Pratap Singh, Aam Aadmi Party	11 minutes
19) Sardar Amansher Singh (Shery Kalsi), Aam Aadmi Party	01 minute

9. Welcome Announcement by the Hon'ble Speaker

The Hon'ble Speaker informed the House regarding the presence of Sardar Ravneet Singh, Member, Lok Sabha in the House and welcomed him on behalf of the entire House.

10. Extension of time of the House

With the consent of the House, the time of today's sitting was extended till 6.10 P.M. by the Hon'ble Speaker.

11. Adjournment of the House for short period

The Hon'ble Speaker adjourned the House from 1.30 P.M. to 2.30 P.M. and from 2.44 P.M. to 3.00 P.M.

The Hon'ble Deputy Speaker occupied the Chair of House from 12.49 P.M. to 1.09 P.M. and from 03.26 P.M. to 4.54 P.M.

The House, then adjourned till 10.00 A.M. on Tuesday, the 7th March, 2023.

CHANDIGARH:

THE 6th MARCH, 2023

**SURINDER PAL,
SECRETARY.**